

Statement

The Details of opening of new milk booths of mother dairy in Delhi

The Mother Dairy, Delhi has commissioned 400 Bulk Milk Vending Booths on the basis of sale potentials and viability of operation. In addition, the Mother Dairy has identified site for opening of more than 100 Bulk Milk Vending Booths during 1995-96 and have referred the same to D.D.A./ M.C.D. etc. the location are as follows:—

Sl. No.	Local Authority	Total No. of sites referred	Locations
1.	D.D.A.	26	Chitranjan Park, Rohini, Alaknada, Chilla, Saidulajab Pul Pahladpur, Pitampura, Lado Sarai, Zafrabad, Jhilmil Colony, Paschim Vihar, Mandawli Fazalpur, Housing Society, Priyadarshni Vihar, Jhilmil Colony Phase-II.
2.	M.C.D.	66	Shastri Nagar, Trinagar, Okhla, Indra Park (Palam-Colony), Subhash Nagar, Pankha Road, Badarpur, Samaypur Badli, Kanti Nagar, Chander Nagar, Nand Nagri, Nangloi Village, Okhla Industrial Area, Shalimar Bagh, Gowindpuri, Nirankari Colony, Loni Road, Badarpur Extension, Sangam Vihar, Khanpur, Masjid Moth.
3.	M.C.D., (Slums)	12	Dakshinpuri, Sultanpuri, Tiik Vihar, Daulatpur, Mangolpuri, Budhnagar (Naraina), Kalyanpuri.

[Translation]

Super Bazar

41. SHRI DEVI BUX SINGH: Will the Minister of CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether it is a fact that one kilo packet of "Tata" salt sold from the branches of Super Bazar in November, 1994 was found to be under weight;

(b) whether these packets were returned by the South Avenue Branch/other branches on the complaint of consumers;

(c) if so, the details of action taken against the company for defrauding the consumers;

(d) whether the Government propose to order an inquiry into this case; and

(e) if not, the reasons therefor?

THE MINISTER OF CIVIL SUPPLIES, CONSUMER

AFFAIRS AND PUBLIC DISTRIBUTION (SHRI BUTA SINGH): (a) No Sir.

(b) No such packets were returned as there was no complaint recorded.

(c) to (e). Does not arise.

[English]

Passenger Facilities

42. SHRI JAGAT VIR SIGNH DRONA: Will the Minister of RAILWAYS be pleased to state:

(a) whether the basic passenger facilities provided at Bilhaur and Kanpur stations of Uttar Pradesh are inadequate;

(b) if so, the reasons therefor; and

(c) the steps being taken in this regard?

THE MINISTER OF RAILWAYS (SHRI C. K. JAFFER SHARIEF): (a) All basic facilities commensurate with the volume of traffic handled have been provided at both Kanpur and Bilhaur Railway Stations.

(b) and (c). Do not arise.

Industrial Pollution in Gujarat

43. SHRIMATI BHAVNA CHIKHLIA: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the Government have received complaints regarding industrial pollution in various districts of Gujarat during 1992-93, 1993-94 and 1994-95;

(b) if so, the details thereof;

(c) the action taken by the Government to check pollution in the State during the above period; and

(d) the results thereof?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH): (a) and (b). Yes, Sir. We have received such complaints during the year 1992-93, 1993-94 and 1994-95 & their No. received were 145, 173 and 199 respectively. Most of these complaints pertained to water pollution caused by the discharge of untreated or partially treated industrial effluent. Complaints have also been received about the air pollution caused by emission of particulate matter from soda ash, cement and chemical industries.

(c) and (d). Gujarat Pollution Control Board have carried out investigations in respect of these complaints and on the basis of investigation reports, initiated action in accordance with the provisions of the relevant regulations. During the last 3 years, 352 cases have been filed in